

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :10/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

597-ADMISSION-COURTCODE-DIRECTORAMAZAN-11.05 AM

1	Misc. Application	1172/2021	MR. SAMIR DAS-DELAY Vs. SEBI	Adv. Pooja Deshmukh
(Main Matter Number :SEBI Appeal/0000666/2021)				
2	Misc. Application	1207/2021	DEBABRATA GHOSH-DELAY Vs. SEBI	REGSTREET LAW ADVISORS
(Main Matter Number :SEBI Appeal/0000670/2021)				
	Misc. Application	1212/2021	MR. SAMIR DAS-EXEMPTION Vs. SEBI	Adv. Pooja Deshmukh
(Main Matter Number :SEBI Appeal/0000666/2021)				
	SEBI Appeal	666/2021	MR. SAMIR DAS Vs. SEBI	Adv. Pooja Deshmukh
Sub Matter : Misc. Application/0001172/2021				
Sub Matter : Misc. Application/0001212/2021				
	SEBI Appeal	670/2021	DEBABRATA GHOSH Vs. SEBI	REGSTREET LAW ADVISORS
Sub Matter(Disposed) : Misc. Application/0001206/2021				
Sub Matter : Misc. Application/0001207/2021				

528-ADM-COURTCODE-MARECTIFICATION-AT-11.10 AM

3	Misc. Application	1000/2021	IGL FINANCE LTD. AND ANR-RECTIFICATION Vs. SEBI AND ORS.	Bellator Legal
(Main Matter Number :SEBI Appeal/0000256/2018)				

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	Misc. Application	1001/2021	IGL FINANCE LTD. AND ANR-RECTIFICATION Vs. SEBI AND ORS.	Bellator Legal
(Main Matter Number :SEBI Appeal/0000257/2018)				
<u>93-PARTHEARD-COURTCODE-TBTIP-AT 11.15A.M</u>				
4	SEBI Appeal	184/2019 (/0000)	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000777/2021		
	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
(Main Matter Number :SEBI Appeal/0000331/2019)				
	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
(Main Matter Number :SEBI Appeal/0000333/2019)				
	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
(Main Matter Number :SEBI Appeal/0000336/2019)				
	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
Sub Matter :		Misc. Application/0000250/2019		
	SEBI Appeal Lead matter	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000257/2019		

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	SEBI Appeal	336/2019 (/0000)	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000298/2019		
	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate Rafique Dada,Sr. Adv. i/b The Law Point
	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM LAW ASSOCIATES LAW POINT
(Main Matter Number :SEBI Appeal/0000184/2019)				
<u>207-ADMISS-COURTCODE-KFLNOCONNECTION-AT- 11.40A.M</u>				
5	SEBI Appeal	330/2020	Mahendra Dhanjibhai Amin Vs. SEBI	Mr. Meit Shah, Advocate- I/b Prakash Shah,Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners
	SEBI Appeal	359/2020	Laxmi Kanta Tolasariya Vs. SEBI	Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate
	SEBI Appeal	362/2020	Srikant Karwa HUF and Anr. Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	420/2020	Jitendra C. Janani HUF and Ors. Vs. SEBI	Ms. Kinjal Bhatt
	SEBI Appeal	428/2020	Gopi Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	429/2020	Murali Krishna Manepally HUF Vs. SEBI	Mr.Vikas Bengani Advocate

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	SEBI Appeal	430/2020	Solex Commercial and Credit Pvt. Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	431/2020	Dukes Products India Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	432/2020	Dukes Consumer Care Ltd Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	411/2020	Viren Shelters LLP Vs. SEBI	Mr.Vikas Bengani Advocate
	SEBI Appeal	445/2020	Umang Projects LLP Vs. SEBI	Mr.Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000367/2021		
	SEBI Appeal	450/2020	Dr.Omprakash Agarwal Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	464/2020	Rakesh kumar Prajapati Vs. SEBI	Mr.Hardik Vora
	SEBI Appeal	535/2020	BHARTI BHARATKUMAR UPADHYAY Vs. SEBI	Adv. Sahebrao W. Buktare
Sub Matter :		Misc. Application/0000557/2020		
	Misc. Application	557/2020	BHARAT BHARATKUMAR UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000535/2020)				

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	SEBI Appeal	444/2020	Ankit Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	447/2020	Omprakash Agarwal HUF Vs. SEBI	Mr. Vikas Bengani, Advocate
	Misc. Application	233/2021	INVENTURE FINANCE PVT. LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000198/2021)				
	Misc. Application	367/2021	UMANG PROJECTS LLP Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000445/2020)				
37	SEBI Appeal	198/2021	Inventure Finance P. Ltd. Vs. SEBI	Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :		Misc. Application/0000233/2021		
	SEBI Appeal	544/2021	PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI	Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K
Sub Matter(Disposed) :		Misc. Application/0000097/2021		
Sub Matter(Disposed) :		Misc. Application/0000952/2021		
<u>302-DISPOSAL-COURTCODE-PFUTPDEBAR-AT 11.45A.M.</u>				
6	SEBI Appeal	360/2020	Ravindra Kumar Grover Vs. SEBI	i/b Prakash Shah and Associates i/b The Law Poin
Sub Matter :		Misc. Application/0000369/2020		
	SEBI Appeal	361/2020	Greencrest Financial Services Ltd. and Ors. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point
Sub Matter :		Misc. Application/0000547/2021		

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	Misc. Application	369/2020	Ravindra Kumar Grover Vs. SEBI	i/b Prakash Shah and Associates i/b The Law Point
(Main Matter Number :SEBI Appeal/0000360/2020)				
	Misc. Application	547/2021	Greencrest Financial Services Ltd. and Ors. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point
(Main Matter Number :SEBI Appeal/0000361/2020)				
	Misc. Application	999/2021	PREM LATA NAHAR-STAY Vs. SEBI	CA Ketan Rupani Chartered Accountant
(Main Matter Number :SEBI Appeal/0000630/2021)				
	SEBI Appeal	630/2021	PREM LATA NAHAR Vs. SEBI	CA Ketan Rupani Chartered Accountant
Sub Matter(Disposed) : Misc. Application/0000998/2021				
Sub Matter : Misc. Application/0000999/2021				
<u>200-ADMDISPOSAL-COURTCODE-REFUNDDEBARRED-11.50A.M.</u>				
7	SEBI Appeal	379/2020	Way 2 gains Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter : Misc. Application/0000388/2020				
Sub Matter(Disposed) : Misc. Application/0000927/2021				
	SEBI Appeal	380/2020	Astro Capital Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter(Disposed) : Misc. Application/0000928/2021				
Sub Matter : Misc. Application/0000391/2020				
	SEBI Appeal	381/2020	Capital Mirror Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter(Disposed) : Misc. Application/0000929/2021				
Sub Matter : Misc. Application/0000394/2020				

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	Misc. Application	388/2020	WAY2GAINS-INTERIM RELIF Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
(Main Matter Number :SEBI Appeal/0000379/2020)				
	Misc. Application	391/2020	Astro Capital - INTERIM APPLICATION Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
(Main Matter Number :SEBI Appeal/0000380/2020)				
	Misc. Application	394/2020	Capital Mirror Vs. SEBI	Mr. Vedchetan Patil, Advocate The Law Point
(Main Matter Number :SEBI Appeal/0000381/2020)				

365DISPOSAL-COURTCODE-RECONSIDEREDCOMPLAINT-11.55AM

8	SEBI Appeal	2/2021	CAIRN UK HOLDINGS LIMITED Vs. SEBI AND ANR.	S and R Associates
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495-ADM-COURTCODE-APPLICATIONREJECTION-AT-12NOON

9	IRDA-MISCAPPLICATION	10/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED-Delay Vs. IRDA	Aagam Doshi and Co
(Main Matter Number :IRDA Appeal/0000008/2021)				
	IRDA Appeal	8/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED Vs. IRDA	Aagam Doshi and Co
Sub Matter : IRDA-MISAPPLICATION/0000010/2021				

280-ADMDISPOSAL- COURTCODE-SCRACIRCULARS-12.05PM

10	SEBI Appeal	92/2021	ASIT C MEHTA INTERMEDIATES PVT. LTD. Vs. SEBI	Mr.Pankaj
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	Misc. Application	227/2021	ASIT C. MEHTA INTERMEDIATES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000317/2021)				
	SEBI Appeal	317/2021	ASIT C MEHTA INTERMEDIATES LTD. Vs. SEBI	Visesha Law Services
Sub Matter :		Misc. Application/0000227/2021		

157-ADM DISPOSAL-COURTCODE-TAMPERDTMS-AT12.10P.M.

11	SEBI Appeal	129/2021	Vupadhyaylu Sasidhar Vs. SEBI	Mr. Nasir Mohammed, Advocate Ms. Nidhi Singh, Advocate
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451-DISPOSAL-COURTCODE-EXAMINATION-AT-12.15 PM

12	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
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